

वित्त मंत्रालय में राज्य मंत्री (श्री एस. एम. कृष्णा) : (क) से (छ) लक्षाद्वय में संघ के केन्द्रीय सरकारी कर्मचारियों को मजूर किये गये विशेष प्रतिपूर्ति भत्ते का दर राज्य सरकार के कर्मचारियों की स्वीकार्य इसी प्रकार के भत्ते की तुलना में कम है। जबकि केन्द्र सरकार राज्य सरकार द्वारा दूरस्थ क्षेत्र के रूप किये गये क्षेत्रों के वर्गीकरण को अन्यायपूर्ण है किन्तु भत्ते की दरों का निर्धारण देश के अन्य भागों में इसी प्रकार के क्षेत्रों के लिए निश्चित की गई दरों को ध्यान में रखते हुए स्वतन्त्र रूप से किया जाता है। दरों का निर्धारण करते समय क्षेत्र को दूरस्थता, जलवायु की कठोरता और भौगोलिक स्थितियों तथा इसी प्रकार के अन्य क्षेत्रों में केन्द्रीय सरकारी कर्मचारियों को मजूर किये गये भत्ते की दरों जैसे तथ्यों को ध्यान में रखा जाता है। सूचना और प्रसारण मंत्रालय द्वारा के कर्मचारियों द्वारा दिये गये अभ्यास-वेदनो के आधार पर, स्थिति की 1980-81 में समीक्षा की गई थी और लेह-जिले के कुछ क्षेत्रों में शीतकाल के महीनों (अक्टूबर से मार्च) के दौरान भत्ते की दर बढ़ा दी गई थी। फिलहाल इन दरों में वृद्धि करने का कोई प्रस्ताव नहीं है।

#### Credit Deposit Ratio of Nationalised Banks

4737. SHRIMATI JAYANTI PATNAIK : Will the Minister of FINANCE be pleased to state:

(a) the credit deposit ratio of all Nationalised Banks in Orissa and how does it compare with the corresponding all India figure; and

(b) the steps taken to improve this figure so as to bring it to the national average, if not higher?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) and (b) In Orissa, the credit deposit ratio of public sector bank (S.B.I. Group and 20 nationalised banks) stood at 78.5 per cent as at the end of June 1983. This was higher than that of 67.4 per cent achieved by these banks at all India level.

#### Loan Sanctioned by Nationalised Banks to Educated Unemployed Youths

4738. SHRIMATI JAYANTI PATNAIK : Will the Minister of FINANCE be pleased to state:

(a) the amount of loan sanctioned by various nationalised commercial banks to the educated unemployed youths for their self-employment as on 31st March, 1984.

(b) the number of unemployed educated youths who have taken loans from nationalised commercial banks in different States and Union Territories under self-employment schemes; and

(c) the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) to (b) The State-wise break-up for the number of applications sanctioned by banks for self-employment scheme for educated unemployed youth, and the total amount of loans sanctioned up to 31st March, 1984 is given in the statement attached,

## Statement

*The number of Applications and amount Sanctioned by the Banks  
(As on 31st March, 1984).*

Name of the State	No. of applications sanctioned by the banks	Amount (Rs. in lakhs)
1. Andhra Pradesh	14781	2936.00
2. Assam	8021	1540.44
3. Bihar	14230	2278.64
4. Gujarat	10497	1538.88
5. Haryana	6189	998.99
6. Himachal Pradesh	2465	449.69
7. Jammu & Kashmir	1416	287.95
8. Karnataka	12307	1960.00
9. Kerala	13091	2110.00
10. Madhya Pradesh	18786	2857.80
11. Maharashtra	24579	4024.78
12. Manipur	991	179.82
13. Meghalaya	353	75.09
14. Nagaland	189	39.25
15. Orissa	6823	1368.62
16. Punjab	9047	1689.60
17. Rajasthan	15054	2365.30
18. Sikkim	15	3.65
19. Tamil Nadu	21247	3316.00
20. Tripura	696	97.33
21. Uttar Pradesh	36857	5382.85
22. West Bengal	23680	4481.92
23. Andaman & Nicobar Islands	66	15.22
24. Arunachal Pradesh	36	6.91
25. Chandigarh	325	55.50
26. Dadra & Nagar Haveli	54	10.71
27. Mizoram	196	42.61
28. Pondicherry	414	40.00
<b>Total</b>	<b>242405</b>	<b>40154.00</b>

Source : Ministry of Industry  
(Data provisional)